

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-230

Appeal No. - 190/252/ND/2020

IN THE MATTER OF:

Income Tax Officer Ward 19(2), New Delhi
Vs.
M/s PS Educational Games india Pvt Ltd.

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 24.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

:

: Mr. Zoheb Hossain (Sr. Standing Counsel) Parth Semwal (Jr. Standing Counsel) Adv. Syed Tamjeed Ahmad for Income Tax Department

ORDER

On the request of Income Tax counsel, list this matter on **25.02.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)